tion provided they deposit the cost of land on demand by the Delhi Development Authority/Delhi Administration within the period that may be prescribed for the purpose:

- (iii) if any of the existing cooperative housing societies which have already been allotted land on plot basis, desire additional land on allotment group housing basis for accommodating such of their members as could not be provided with plots in the areas allotted to them earlier, they will be allotted additional land as close to their existing area as possible.
- (b) Five. It is not possible to indicate the exact number of societies which are likely to be allotted land during 1972-73.

CASBS OF SMALL-POX AND CHOLERA IN DELHI

to Questions

888. SHRIMATI SAVITA BEHEN: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

- (a) the total number of cases of small pox and cholera reported in Delhi in the year 1972 till date;
- (b) how these figures compare with those of the corresponding period of the last year; and
- (c) the specific measures adopted by Government to check the rising incidents of smallpox and cholera in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (DR. DEB1PRASAD CHATTOPADHYAYA): (a) and (b) The information is as indicated below:

Smallpox		Cholera	
1971	1972	1971	1972
(upto 25th May)	(upto 25th May)	(upto 31st May)	(upto 27th May)
243	92	10	12

- (c) The following measures have been adopted by the Central Government to assist the local health authorities to contain the smallpox and cholera outbreaks i
- (i) Director General of Health Services is holding monthly meetings to discuss communicable diseases situation in Delhi and necessary corrective steps are taken.
- (ii) One vehicle has been allocated to Delhi Municipal Corporation for providing greater mobility to the staff enployed under the National Smallpox Eradication Programme.
- (iii) Intensive vaccinations programme and cholera inoculations are being carried out. During January

- to April, 1972, 0.81 lacs primary vaccinations and 2.88 lacs re-vaccinations have been performed. During the current year 72,653 anti-cholera inoculations have been performed and 1382 quintals of unhygienic food staffs have been destroyed.
- (iv) Six check posts have been organised at the different border areas to carry out surveillance and vaccination programmes specially among migratory labour population.
- (v) Anti-cholera measures such as chlorination of wells, disinfection, health education, etc. are being undertaken.
- (vi) In order to enhance the voluntary acceptability of vaccination

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by way of intensification of health education and publicity measures, adequate quantities of necessary education materials have been supplied to local authorities.

- (vii) In order to keep the knowledge of Health Officers up-to-date in respect of components of smallpox eradication programme, a training course was organised from 6th to 8th October, 1971 in which Health Officers of Delhi Municipal Corporation participated.
- (viii) Under the National Smallpox Eradication Programme, a Centrally sponsored scheme with 100% Central Assistance, a sum of Rs. 2.13 lakhs has been provided for the operational cost of the programme during 1972-73. Vaccines are supplied free of cost. During 1971 72,2,557 lakhs doses of vaccines were supplied in Delhi.

THEFT OF IDOLS

889. SHRIMATI SAVITA BEHEN: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

- (a) the total number of idols stolen from temples and other places in the country during the last three years, year-wise;
- (b) the total number of such idols as referred to in part (a) above since recovered; and
- (c) whether it is a fact that some of the idols have been smuggled out of the country and if so, the total number of such idols and the steps taken to bring them back?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) 601, 675 and 906 pieces of sculpture are reported to have been stolen during the years 1969, 1970 and 1971 respectively.

- (b) 119, 131 and 165 idols have since been recovered
- (c) so far there is no information to show that any of idols involved in the cases of the past three years have been smuggled out of the country.

FERTILIZER PROMOTION SCHEME

- 502. SHRI M. S. OBEROI: Will the Minister of AGRICULTURE be pleased to
- (a) whether Government have worked out a fertilizer promotion scheme involving an expenditure of Rs. 3.00 crores to increase the use of nutrients by farmers in the country;
- (b) if so, the main features of the scheme: and
- (c) the steps taken to implement it in rural areas?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) A scheme at a cost of Rs. 3.00 crores for promotion of balanced use of fertilizers has been drawn up by the Ministry of Agriculture and it is under consideration of Government.

- (b)The broad features of the scheme are as under :-
- (1) Massive demonstration programme in 70 selected districts on a package approach collaboration with the demonstration programmes in respect of cereals and specific commodities like cotton, oilseeds, jute, sugarcane etc.
- (2) Training of V. L. Ws. retail dealers including cooperative salesmen. Extension staff and others concerned with proper fertilizer use and management, so that they can assist of the farmers on the efficient use of fertilizers;

^Transferred from the 22nd May, 1972.